

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
(SINGLE BENCH)

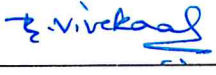
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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.555/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly Paes (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketing Co.
NAME OF THE RESPONDENT(S)	Lotus Poly Paes (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BOMMINENI VIVEKANANDA A	ADVOCATE	vivekda27@gmail.com +91-9505504131	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vikram C.P. for ABN Raj	Adv.	9160876539	

ORDER

Counsel for Operational Creditor is present.

Proxy Counsel for Corporate Debtor is present.

Again time requested, ^A as a last chance time extended till 12.02.2020.


Member (J)

Syamala